

## ORISSA HIGH COURT: CUTTACK

### O R D E R

Dated, Cuttack, the 13<sup>th</sup> June, 2020

In continuance of Office Order dated 11.06.2020 of the Hon'ble Court, it is hereby notified for all concerned that, the Hon'ble Court have been pleased to direct that the Sub-ordinate Courts outside the Containment Zones of the State shall function for 1<sup>st</sup> half of all working days to deal with Criminal and Civil matters of extremely urgent nature from 17.06.2020 to 03.07.2020.

  
13.06.2020  
**REGISTRAR GENERAL**

Memo No. **6156 (25)**, Dated **13<sup>th</sup> June, 2020**

Copy forwarded to the

1. Addl. Registrar-cum-Principal Secretary to Hon'ble the Chief Justice
2. All Sr. Secretaries/Secretaries to the Hon'ble Judges of the Court.
3. Technical Director, NIC, OHC for uploading in the Orissa High Court website

  
13.06.2020  
**Special Officer (Special Cell)**

Memo No. **6157 (100)**, Dated **13<sup>th</sup> June, 2020**

Copy forwarded to the

1. Secretary General, Supreme Court of India, New Delhi
2. Registrar General, All High Courts
3. Chief Secretary to Government of Odisha, Bhubaneswar
4. Advocate General, Odisha, Cuttack
5. Principal Secretary to Government of Odisha, Home Department, Bhubaneswar
6. Principal Secretary to Government of Odisha, Finance Department, Bhubaneswar
7. Principal Secretary to Government of Odisha, Law Department, Bhubaneswar
8. Principal Secretary to Government of Odisha, Health & Family Welfare Department, Bhubaneswar
9. Director, Odisha Judicial Academy, Cuttack
10. Member Secretary, Odisha State Legal Services Authority, Cuttack
11. District & Sessions Judges ..... (All)
12. President, Orissa High Court Bar Association, Cuttack
13. Commission of Police, Police Commissionerate, Bhubaneswar-Cuttack
14. Deputy Commissioner of Police, Cuttack

  
13.06.2020  
**Special Officer (Special Cell)**